

**HIGH COURT OF UTTARAKHAND, NAINITAL**

**NOTIFICATION**

No.291/UHC/Admin.A/2021

Dated: July 28, 2021

Shri Sahdev Singh, 2<sup>nd</sup> Additional District & Sessions Judge, Haridwar is posted as 1<sup>st</sup> Additional District & Sessions Judge, Haridwar, in the vacant Court.

No.292/UHC/Admin.A/2021

Dated: July 28, 2021

Shri Bharat Bhushan Pandey, 3<sup>rd</sup> Additional District & Sessions Judge, Haridwar is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Haridwar, vice Shri Sahdev Singh.

No.293/UHC/Admin.A/2021

Dated: July 28, 2021

Shri Sanjeev Kumar, Registrar, High Court of Uttarakhand, Nainital, is transferred and posted as 3<sup>rd</sup> Additional District & Sessions Judge, Haridwar, vice Shri Bharat Bhushan Pandey.

No.294/UHC/Admin.A/2021

Dated: July 28, 2021

Shri Rajeev Dhawan, Additional Civil Judge (Sr.Div.), Roorkee, District Haridwar is attached with High Court of Uttarakhand, Nainital, as Officer on Special Duty (OSD). However, he will not hand over the charge of office of the Additional Civil Judge (Sr.Div.) Roorkee, District Haridwar, till further orders.

**Note: The above order will come into force with immediate effect.**

**By Order of the Court,**

Sd/-  
(Dhananjay Chaturvedi)  
Registrar General

No.3610/UHC/Admin.A/2021

Dated: July 28, 2021

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Haridwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information.

8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information.
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer (s), Haridwar and Nainital.
16. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
17. Guard File/Personal File.

**Deputy Registrar  
Admin.A**